

**Pro-forma for furnishing Actual annual performance/operational data for the Hydro Electric generating stations for the
Financial year 2022-23**

Particulars		Units	2022-23			
1	Name of Company		THDC India Ltd.			
2	Name of Station		Tehri HPP			
3	Installed Capacity and Configuration	(MW)	1000 (4X250 MW)			
3.1	Date of Commercial Operation - Unit Wise		Unit-IV 22-09-2006	Unit-III 09-11-2006	Unit-II 30-03-2007	Unit-I 09-07-2007
3.2	Effective COD		09-07-2007			
4	Station Location	Under ground or Surface	Under ground			
	Stage					
5	Type of Excitation System		Static Excitation System			
6	Live Storage Capacity	(Million Cubic)	2615			
7	Rated Head	Metres	188			
8	Head at Full Reservoir Level (FRL)	Metres	230.1			
9	Head at Minimum Draw down Level (MDDL)	Metres	122.6			
10	MW Capability at FRL	MW	1072			
11	MW Capability at MDDL	MW	480			
12	Cost of spares :					
12.1	Cost of spares capitalized in books of accounts	(Rs. Lakhs)	98.58			
12.2	Cost of spares included in the capital cost for the purpose of tariff	(Rs. Lakhs)	98.58			
	Period					
13	Generation :					
13.1	Actual Gross Generation at Generator Terminals	(MU)	3284.79			
13.2	Actual Net Generation Ex-bus including free power	(MU)	3274.46			
13.3	Scheduled generation Ex-bus including free power	(MU)	3243.01			
14	Actual Auxiliary Energy Consumption excluding colony consumption	(MU)	16.49			
15	Actual Energy supplied to Colony from the station	(MU)	-			
16	Average Declared Capacity (DC) during the year	(MW)				
	Actual Declared Capacity	(MW)	303246.75			
	Deemed Declared Capacity	(MW)	-			
	Actual energy supplied to beneficiaries	(MU)	3243.01			
	Actual energy supplied in DSM	(MU)	31.45			
	Actual energy supplied in exchange	(MU)	-			
17	Weighted Average duration of outages (Unit-wise details)					
17.1	Scheduled outages	(Days)	108.000			
17.2	Forced outages	(Days)				
	Within the control of generator	(Days)	0.356			
	Beyond the control of generator	(Days)	-			
	Shortfall in energy claimed / allowed		-			
18	Cost of spares actually consumed	(Rs. Lakhs)	413.59			
19	Average stock of spares	(Rs. Lakhs)	3679.08			

Month wise Design Energy (Existing)

Annexure-III contd.

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Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10	64.77	October	1-10	65.48
	11-20	65.54		11-20	54.79
	21-30	73.71		21-31	42.68
May	1-10	82.21	November	1-10	54.87
	11-20	72.00		11-20	55.91
	21-31	80.92		21-30	57.70
June	1-10	70.97	December	1-10	92.75
	11-20	70.07		11-20	94.60
	21-30	21.86		21-31	103.11
July	1-10	23.95	January	1-10	96.33
	11-20	25.23		11-20	99.08
	21-31	40.35		21-31	108.97
August	1-10	123.83	February	1-10	102.54
	11-20	129.50		11-20	81.36
	21-31	186.18		21-28	68.12
September	1-10	89.51	March	1-10	84.04
	11-20	94.82		11-20	82.31
	21-30	56.25		21-31	80.26
			Total		2797.00

Storage Hydro plants shall also furnish actual monthly average peaking generation in MW achieved during the period 2017-18 to 2021-22 & 2022-23(separately) against the monthly average peaking capability approved by CEA as per following format:

Month	Expected Avg. of daily 3-hour peaking capacity as approved by CEA	Actual monthly average of daily 3-hour peaking (MW) for the period 2022-23
April	701.00	518.23
May	448.00	427.55
June	497.00	418.98
July	544.00	727.42
August	990.00	1037.42
September	1000.00	1064.00
October	1000.00	1072.00
November	1000.00	1072.00
December	1000.00	1070.84
January	1000.00	1028.06
February	693.00	922.14
March	605.00	611.88

Annexure III contd
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- 1 List of beneficiaries/customers along with allocation by GoI including (allocation of unallocated share) / capacity as contracted should also be furnished separately for each generating station.
- 2 Declared Capacity should be as per Regulation CERC Tariff Regulations including month wise information may be furnished.
- 3 Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.

Month wise Design Energy (Post R&M)-Not Applicable

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	
	21-31			21-28	
September	1-10		March	1-10	
	11-20			11-20	
	21-30			21-31	
			Total		

Point No.1 :

Allocation of Power by Gol from Tehri HPP (1000 MW)- As on 31-05-2023

Sl. No.	Name of Beneficiary	Allocation (MW)
1	Haryana	71
2	Jammu & Kashmir	48
3	Punjab	77
4	Rajasthan	75
5	Uttar Pradesh	374
6	Uttarakhand	147
7	Chandigarh	46
8	Delhi	63
9	Unallocated	99
	Total	1000 MW

Annexure –IV

PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED

Generating company: THDC India Ltd.

Name of Generating station: Tehri HPP

Installed Capacity (MW) : 1000 MW

Normative Annual Plant Availability Factor (%) approved by Commission : 80%

Plant Availability Factor Achieved (%)		
Month	2022-23	Reasons for shortfall in PAF achieved vis-a-vis NAPAF
April	52.453	
May	43.274	
June	42.407	
July	73.625	
August	105.002	
September	107.692	
October	108.502	
November	108.502	
December	108.384	
January	104.055	
February	93.334	
March	61.932	
Annual	84.090	
Plant Load Factor Achieved (%) - <u>Not Applicable</u>		
Month	2022-23	Reasons for shortfall in PLF achieved vis-a-vis Target PLF
April		
May		
June		
July		
August		
September		
October		
November		
December		
January		
February		
March		
Annual		

Annexure VI (D)

DETAILS OF OPERATIONS AND MAINTENANCE EXPENSES

Name of the Company:

THDC INDIA LIMITED

Name of the Power Station :

TEHRI HPP(1000 MW)

(Rs. In Lakhs)

Sl. No.	ITEM	2022-23
1	2	3
(A)	Details of Capital Spares in opening Stock	
1	Construction Plant & Machinery	57.79
2	Main Generation Equipment	1,981.04
3	Auxiliary and Ancillary Equipment	84.50
4	Switch Gear Switch Yard Cable Connector	36.24
5	Misc.Power Plant Equipment	145.44
(B)	Details of Capital Spares procured during the	
1	Construction Plant & Machinery	
2	Main Generation Equipment	98.58
3	Auxiliary and Ancillary Equipment	
4	Switch Gear Switch Yard Cable Connector	-
5	Misc.Power Plant Equipment	-
(C)	Details of capital spares consumed during the year	-
1	R & M- Plant & Machinery	70.57
(D)	Details of capital spares closing at the end of the year	
1	Construction Plant & Machinery	57.79
2	Main Generation Equipment	2,079.62
3	Auxiliary and Ancillary Equipment	84.50
4	Switch Gear Switch Yard Cable Connector	36.24
5	Misc.Power Plant Equipment	145.44

Annexure-VII

Details of operation & Maintenance expenses (to be filled by each Hydro generating station)

Name of Generation Company : THDC INDIA LIMITED

Name of the hydro-electric station : TEHRI HPP(1000 MW)

Amount(Rs. In Lac)

(A)	Break up of O&M expenses	2021-22	2022-23
1.	Consumption of stores & spares	571.85	413.59
2.	Repair and Maintenance		
2.1	For Dam , Intake, WCS, De- silting chamber	238.43	1205.42
2.2	For Power House and all other works	3,896.67	3322.08
	Sub-Total (Repair and Maintenance)	4,135.10	4527.51
3.	Insurance	2,274.05	2325.20
4.	Security	3,211.94	3746.69
4.1.	Water Charges	-	4588.71
	Sub-Total	5485.99	10660.60
5.	Administrative expenses		
5.1	Rent	45.07	16.80
5.2	Electricity charges	568.09	676.68
5.3	Traveling & conveyance	64.21	98.78
5.4	Telephone, Postage etc., Communication	124.87	125.93
5.5	Advertisement	0.55	6.27
5.6	Donations	-	-
5.7	Entertainment	32.74	47.61
	Sub-total (Admn expenses)	835.53	972.07
6	Employee cost		
6.1	Salaries,wages & allowances	10,487.16	10,570.77
6.2	Staff welfare expenses	449.11	481.68
6.3	Productivity linked incentive	-	-
6.4	Expenditure on VRS	-	-
6.5	Ex-gratia	-	-
6.6	Performance related pay (PRP)	1,671.29	452.28
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-	-
	Sub-total (Employee cost)	12,607.55	11,504.73
7.	Loss of stores		
8.	Provisions		
9.	Allocation of Corporate office expenses	15,041.03	14070.71
10	Other expenses (Specify items)		
10.01	Rates & Taxes	15.53	36.41
10.02	Training & recruitment expenses	8.64	12.52
10.03	Guest house expenses	45.43	103.40
10.04	Community Development Expenses	11.90	16.74
10.05	CSR activities	1,799.63	1,661.52
10.06	Books & Periodicals	0.86	1.69
10.07	Professional Charges	15.47	14.78
10.08	Legal expenses	15.14	6.91

10.09	EDP Hire & other charges	-	-
10.10	Printing & Stationery	60.69	38.55
10.11	RLDC Fee & Charges	88.96	68.94
10.12	Bank charges	0.11	0.28
10.13	Hiring of vehicle	89.01	544.94
10.14	Stipend to Trainees -	(9.38)	16.61
10.15	Expenses on outsourcing of manpower	290.06	374.87
10.16	Other Sundry Expenses	11.90	28.24
10.17	Losses written off	-	1.93
10.18	Loss on Asset - Sale of Asset	17.19	10.53
10.19	Inspection Charges-Pension Fund	18.61	18.72
10.20	Tax on Housing Perquisites	2.10	0.30
10.21	Rebate to customers	-	-
10.22	Interest on Security Deposit-Retention Money	-	-
10.23	Horticulture	96.93	82.12
10.24	Transport- Vehicle Running exp.	-	-
10.25	R&D expenses	222.00	194.40
10.26	Subscription to Trade and Other Association	1.18	-
10.27	Payment for health club etc	15.45	56.46
10.28	Gifts liable for Fringe Benefit Tax	2.58	-
10.29	Expenditure on R & M of Assets not owned by the Company	-	-
10.30	Expenditure on Quality Control Lab	-	-
10.31	Survey and Investigation Expenses - Generating Station	-	557.36
10.32	Festival expenses liable Earlier (FBT)	22.42	13.52
	Sub Total (Others)	2,842.43	3,861.76
11	Total (1 to 10)	41,519.48	46,010.97
12	Revenue/Recoveries, if any:		
	NRLDC Charges Recovered from Beneficiaries	88.96	68.94
	Quality Control Test Fee -	0.65	-
	Total Revenue/Recoveries:	89.61	68.94
13	Net expenses	41,429.87	45,942.02
14	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for capitalisation	-	-
15	Number of employees:		
15.1	Executives	187	221
15.2	Non- Executives	524	414
15.3	Corporate Office		
16	Man-MW ratio (Man/MW)		
16.1	Number of employees deployed in O&M :		
16.2	Executives	38	38
16.3	Non Executives	81	81
Note:			
	Year-wise audited actual O&M expenses submitted for the period 2022-23 should be clearly indicating the following		
	(i) Explanation / Justification for year to year variation of more than (\pm) 10% in any head of O&M expenses		
	(ii) Details of expenditure under the head "Others".		

	(iii) Details of the amount indicated under the head "Revenues/Recoveries"
	(iv) Details of arrears and prior period adjustments included in the data for the period 2022-23, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made
Prior Period Items-	
NIL	

THDC INDIA LIMITED
TEHRI HPP(1000 MW)
Reason of variation between 2022-23 with 2021-22

Amount(Rs. In Lac)

Sl. No.	ITEM	2022-23	2021-22	Variation %	Reason
				2022-23 with 2021-22	
(A)	Breakup of O&M expenses :				
1	Consumption of Stores and Spares	413.59	571.85	-27.67%	(i)Due to COVID outbreak in 2020-21 normal consumption of stores in R&M was interrupted during 2020-21 and hence extra consumption in 2021-22 now normalised (ii) Due to booking of consumption of spares and stores related to vehicles to Vehicle Hiring and Running expenses.
2	Repair and Maintenance	4,527.51	4,135.10	9.49%	Mainly due to increase in R&M - Vehicles, R&M - Residential Buildings, R&M lectrical installations
3	Insurance	2,325.20	2,274.05	2.25%	Increase in Industrial Risk Premium as per norms of Insurance Companies.
4	Security (normal)	3,746.69	3,211.94	16.65%	Mainly due to increase in DA and increment of salary of CISF staff.
4.1	Additional Security ,if any, on the advise of Govt. Agency / Statutory Authority	-	-		
5	Water Charges	4,588.71	-		Due to payment of water cess in FY 2022-23
6	Administrative Expenses	-	-		
6.1	Rent	16.80	45.07	-62.73%	Mainly due to decrease of lease rent of around 36 number employees (48 to 12 nos)
6.2	Water & Electricity Charges	676.68	568.09	19.12%	Mainly due to Power Bill as per actual electricity
6.3	Traveling and conveyance	98.78	64.21	55.44%	Due to various Foreign training of employees in FY 2022-23
6.4	Communication expenses	125.93	124.87	0.85%	Reimbursement of Telephone expenses as per policy of the corporation. And lease line charges for Internet .
6.5	Advertising	6.27	0.55	1044.01%	Due to Publicity in news paper, journal, NIT etc and additional expenditure on Exhibitions in FY 2022-23.
6.6	Foundation laying and inauguration	-	-		
6.7	Donations	-	-		
6.8	Entertainment	47.61	32.74	45.42%	Actual expenditure on Refreshments of official guest as per Corporations policy.
6.9	Filing Fees	-	-		
	Others (Specify items)	-	-		
	Vehicle Hiring & Running Exp	544.94	89.01	512.20%	Increase in R&M Exp vehicles is mainly due to following reasons: (i) Due to increase in no of taxis and running exp. (ii) Due to booking of consumption of spares and stores related to vehicles to Vehicle Hiring and Running expenses, whereas previously booked in Consumption of Stores and Spares .
	Rates & Taxes	36.41	15.53	134.52%	Mainly Due payment of fee of Uttarakhand Environment protection and pollution Board in FY 2022-23
	General Expenses	844.08	690.43	22.25%	Mainly due to increase in Exp in festival celebration, legal & professional fee and Outsourcing of Man power.
	Training and Recruitment	12.52	8.64	44.99%	Expenditure on training of employees as per actual by corporate HRD department.
	Research & Development Expenses -	194.40	222.00	-12.43%	R&D expenditure is as per DPE guidelines/Company's act.
	Loss on Asset - Sale of Asset	8.81	17.19	-48.78%	The expenditure is occasional, based on actual disposal of Sale of obsolete/ BER Asset.
	Loss on Asset - Discarded Asset	1.73	-		The expenditure is occasional, based on actual disposal of Sale of obsolete/ BER Asset.
	Corporate Social Responsibility Rebate to customers -	1,661.52	1,799.63	-7.67%	CSR expenditure is as per DPE guidelines and Company's
	Survey and Investigation Expenses - Generating Station	-	-		
	Survey and Investigation Expenses - Projects under	557.36	-		Actual Expenditure on Survey and Investigation for Projects under DPR as per C.O. Allocation of expenses.
	Expenditure on consultancy projects/ contracts	-	-		

	Subsidy to Employees Welfare Organisation -	-	-		
	Expenditure on Sustainable Development -	-	-		
	Deffered revenue expenditure written off	-	-		
	Interest On Security Deposit-Retention Money-Adjustment On Account Of Effective	-	-		
	Sub-Total (Administrative Expenses)	20,436.56	13,870.90		
7	Employee Cost	-	-		
7.1	Salaries, wages and	8,154.63	7,879.65	3.49%	Due to change in composition of officers posted at Units.
7.2	Staff welfare expenses	481.68	477.90	0.79%	Staff welfare expenses as per actual
7.3	Productivity linked incentive	-	-		
7.4	Expenditure on VRS	-	-		
7.5	Ex-gratia	-	-		
7.6	Performance related pay (PRP)	452.28	1,671.29	-72.94%	Due to change in composition of officers posted at Units and performance ratings.
	Contribution to P.F.	656.68	597.65	9.88%	Actual contribution to P.F. Trust based on Salary
	Contribution to Pension Fund	1,012.74	1,138.14	-11.02%	Actual contribution to Pension Fund based on Salary
	Gratuity	659.46	782.21	-15.69%	Disbursement of Gratuity as per actual and Provision Based on Actuary Report
	Amortisation Expenses of Deferred Employee Cost	87.26	60.72	43.72%	Amortisation of different employee advances as per INDAS
	Sub-Total (Employee Cost)	11,504.73	12,607.55	-8.75%	
8	Loss of store	-	-		
9	Provisions	-	-		
10	Prior Period Adjustment, if any	-	-		
11	Corporate office expenses allocation	14,070.71	15,041.03	-6.46%	As per actual allocation transferred from Corporate office.
12	Others (Specify items)	-	-		
13	Total (1 to 12)	46,010.97	41,519.48	10.82%	
14	Revenue/ Recoveries, if any	68.94	89.61	-23.07%	Actual NRLDC charge incurred and recovered from beneficiaries
	QC Charges Recovered	-	-		
15	Net Expenses	45,942.02	41,429.87	10.89%	
16	Capital spares consumed not included in (A) (1) above and not claimed / allowed by Commission	-	-		

Annexure-VIII

DETAILS OF O & M EXPENSES (At Corporate Level/Regional Level)

Name of Generation Company:

THDC India Limited

Amount(Rs. In Lac)

Sl.No.	ITEM	2021-22	2022-23
1	2	3	4
(A)	Breakup of corporate expenses (Aggregate at Company level)		
1	- Employee expenses:		
1.1	-Salaries, wages and allowances	18,604.73	17,714.30
1.2	-Staff welfare expenses		
1.2.1	Medical expenses on superannuated employees	39.66	-
1.2.2	Medical expenses on regular employees & others	837.89	545.51
1.2.3	EL & HPL	-	-
1.2.4	Canteen expenses	156.87	208.91
1.2.5	Staff Welfare Expenses -	-	-
1.2.6	Liveries to staff -	-	-
1.2.7	Group Insurance Premiums other than EDLI -	-	-
1.2.8	Other Welfare Expenses -	-	-
1.2.9	Baggage Allowance -	-	-
1.2.10	Long service Award -	-	-
1.2.11	-Productivity linked incentive	-	-
1.2.12	- Expenditure on VRS	-	-
1.2.13	-Ex-gratia	-	-
1.2.14	-Performance related pay(PRP)	1627.47	1,045.95
1.2.15	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-	-
1.2.16	Contribution to PF -	-	-
1.2.17	Gratuity	-	-
1.2.18	Amortisation Expenses of Deferred Employee Cost	-	-
1.2.19	Pension contribution for serving	1587.50	710.09
1.2.20	pension for retired	-	-
	Sub - Total (Employee Expenses)	22,854.13	20,224.78
2	Administrative Expenses:		
2.1	- Repair and maintenance	1278.12	1,202.53
2.2	- Training and Recruitment	10.73	28.61
2.3	- Communication	294.38	291.70
2.4	- Traveling & Conveyance	194.05	429.24
2.5	- Rent	41.73	59.08
2.6	Others (Specify items)	-	-
2.6.1	Advertisement and publicity	102.48	367.17
2.6.2	Books & Periodicals	9.36	9.97
2.6.3	EDP Hire and other charges	-	-
2.6.4	Education expenses	-	-
2.6.5	Entertainment and hospitality expenses	275.71	136.01
2.6.6	Guest house expenses	88.16	351.54
2.6.7	Hiring of Vehicles	164.88	214.77

2.6.8	Insurance	16.04	9.13
2.6.9	Legal Expenses	167.68	415.59
2.6.10	Miscellaneous Expenses	259.07	-
2.6.11	Community development Exp.	-	-
2.6.12	Others.	-	148.10
2.6.13	Payment to auditors	29.68	34.79
2.6.14	Power Charges	249.10	280.25
2.6.15	Printing and Stationery	59.78	81.13
2.6.16	Professional charges & consultancy fees	439.57	718.51
2.6.17	R&D EXPS	-	-
2.6.18	Rates and taxes	65.53	155.83
2.6.19	Trpt Veh running Exp.	-	-
2.6.20	Water charges	-	-
2.6.21	Workshop & Conf. Exp.	91.80	215.17
2.6.22	Filing fee	-	-
2.6.23	CSR expenses	-	-
2.6.24	Bank charges	3.91	3.56
2.6.25	Expenses on outsourcing of manpower	443.16	801.22
2.6.26	Subscription to Trade & other Association	529.06	212.80
2.6.27	Expenditure on Horticultural Activities	206.23	198.05
2.6.28	Inspection Charges-Pension Fund	25.62	22.68
2.6.29	Expenditure on Seminars & Development Courses -	-	1.46
2.6.30	Transit Camp Expenses -	-	11.53
2.6.31	Expenditure on Hospitality -	-	32.78
2.6.32	Low Value Items Charges off	-	-
2.6.33	Loss on Asset - Sale of Asset	16.86	97.79
2.6.34	Interest on Security deposit/ Retention money on	-	-
	Sub - Total (Administrative Expenses)	5,062.71	6,531.01
3	Security		
	CISF	-	-
	Non CISF	514.91	517.01
	Total (1 to 3)	28,431.75	27,272.80
4	Donations	-	-
5	Provisions	-	-
5A	Depreciation		
	On account of Corporate/ Regional establishment	867.17	927.52
	On account of others (specify)		
5B	Prior period expenses	-	-
6	Others (specify items)		
6.1	Interest others	0.67	1.11
6.2	Acturial Gain/ (Loss) through OCI	8.99	134.48
7	Total (1 to 6)	29,368.93	28,335.90
8	Less recoveries (if any)	899.44	437.24
9	Net Corporate Expenses (Aggregate)	28,469.49	27,898.66
(B)	Allocation of Corporate Expenses to		
1	Power Generation/Transmission O&M	22,409.28	22,348.93
2	Project management/Projects under Construction	6,022.47	4,923.87
3	RLDC and ULDC		
4	Consultancy Business		

5	Telecommunication Business		
6	Any other		
	Note: Heads indicated above are illustrative. Generating companies or the transmission utilities may furnish the allocations in different functional activities suited to their company.		
(C)	Allocation of Corporate Expenses relating to functional activity of power Generation or the transmission to various generating stations or the transmission region/systems as the case may be.		
1	Generating station 1 / Transmission Region 1 (Tehri HPP -1000 MW)	15041.03	14070.71
2	Generating station 2 / Transmission Region (Koteshwar HEP -400 MW)	7368.25	8278.22
		22409.28	22348.93
	AHEP	-	-
	AMCM-Amelia Coal Mines	341.85	33.04
	DDOM	-	-
	KHUR-Khurja Super Thermal Power Project	4866.81	3879.60
	DHOM-Dhukwan Small Hydro Electric project	-	-
	PKNP	-	-
	SPOM	-	-
	SPPK	-	-
	THMD	-	-
	THNP	-	-
	THPP-Tehri Pump Storage Plant	644.59	680.54
	THRH	-	-
	UPJV	-	-
	VPHP-vishnugad Peepal koti Hydro Electric Project	169.22	330.68
	WIOM	-	-
	Total	28431.75	27272.80
Note:			
	Year-wise audited actual O&M expenses submitted for the period 2022-23 should be clearly indicating the following		
	(i) Explanation / Justification for year to year variation of more than (\pm) 10% in any head of O&M expenses		
	(ii) Details of expenditure under the head "Others".		
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"		
	(iv) Details of arrears and prior period adjustments included in the data for the period 2022-23, if any, pertaining to period prior to the year 2022-23 should be mentioned separately in the following format:		
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)
1	N.A	N.A	N.A

	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22 if any pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:		
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)
1	N.A	N.A	N.A
	(v) Separately furnish the details of abnormal expenses, if any.		
	(vi) Future provisions pertaining to period beyond 2022-23 made in the employee cost or any other head during 2017-18 to 2022-23 towards wage revision/arrears or for any other reason shall be provided separately.		
	(vii) Details of Regional level expenses to be provided separately giving methodology of allocation of Regional expenses.		

Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of Generation Company : THDC INDIA LIMITED
Name of the hydro-electric station : TEHRI HPP(1000 MW)

Amount(Rs. In Lac)

Sl. No.	Item	2021-22	2022-23
1	Consumption of stores & spares	571.85	413.59
2	Repair & Maintenance	4135.10	4527.51
3	Insurance	2274.05	2325.20
4	Security :		
4.1	CISF	3211.94	3746.69
4.2	Other than CISF	-	-
5	Water Charges	-	4588.71
6	Administrative Expenses :		
6.1	Rent	45.07	16.80
6.2	Electricity charges	568.09	676.68
6.3	Travelling & Conveyance	64.21	98.78
6.4	Communication Expenses	124.87	125.93
6.5	Advertising	0.55	6.27
6.6	Foundation Laying & Inauguration	-	-
6.7	Donation	-	-
6.8	Entertainment	32.74	47.61
6.9	Filing fee	-	-
	Subtotal (Administrative Expenses)	835.53	972.07
7.1	Employee Cost :		
7.1.1	Salaries, Wages & Allowances	7,121.09	7,327.31
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)	-	-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)	-	-
7.1.1.3	Loco pilots	-	-
7.1.1.4	Stone and metal picking	-	-
7.1.1.5	Water pumping	-	-
7.1.2	Pension	930.22	1012.74
7.1.3	Gratuity	782.21	659.46
7.1.4	Provident Fund	597.65	656.68
7.1.5	Leave Encashment	909.19	727.00
7.2	Staff welfare expenses :		
7.2.01	Medical expenses on superannuated employees	-	-
7.2.02	Medical expenses on regular employees & others	118.01	100.38
7.2.03	Uniform/Livries & safety equipment	179.26	183.03
7.2.04	Canteen expenses	119.60	142.52
7.2.05	Other staff welfare expenses	179.03	156.07
	Subtotal (Staff welfare Expenses)	595.90	582.00
7.3	Productivity linked Incentive	-	-
7.4	Expenditure on VRS	-	-
7.5	Ex-gratia	-	-

7.6	Amortisation Expenses of Deferred Employee Cost		87.26
7.7	Performance Related Pay(PRP)	1671.29	452.28
	Sub Total (Employee Cost)	12,607.55	11,504.73
8	Loss of Store		
8.1	Loss on Asset - Sale of Asset	17.19	10.53
9	Provisions	-	-
10	Prior Period Expenses	-	-
11	Corporate Office expenses allocation	15,041.03	14,070.71
12	Others :		
12.01	Rates & Taxes	15.53	36.41
12.02	Water cess	-	-
12.03	Training & recruitment expenses	8.64	12.52
12.04	Guest house expenses	45.43	103.40
12.05	Education expenses	-	-
12.06	Community Development Expenses	11.90	16.74
12.07	CSR activities	1799.63	1661.52
12.08	Ash utilisation expenses	-	-
12.09	Books & Periodicals	0.86	1.69
12.10	Professional Charges	15.47	14.78
12.11	Legal expenses	15.14	6.91
12.12	EDP Hire & other charges	-	-
12.13	Printing & Stationery	60.69	38.55
12.14	RLDC Fee & Charges	88.96	68.94
12.15	Brokerage & Commission	-	-
12.16	Bank charges	0.11	0.28
12.17	Claims/advances written off	-	-
12.18	Hiring of vehicle	89.01	544.94
12.19	Payment to auditors	-	-
13	Misc. Expenses(Break-up Of Misc.) :		
13.01	Horticulture	96.93	82.12
13.02	Transport- Vehicle Running exp.	-	-
13.03	Hire charges & Operating Exp -Construction equipment	-	-
13.04	Tree Plantation exp.	-	-
13.05	R&D expenses	222.00	194.40
13.06	Other Vehicles	-	-
13.07	Consumption-HSD/LDO-(Ind/Imp)-DG Set	-	-
13.08	Exp/ Inc from Inv Diff	-	-
13.09	Loss on sale of Investments	-	-
13.10	Operating exp of diesel generating sets	-	-
13.11	Furnishing Expenses	-	-
13.12	Subscription to Trade and Other Association	1.18	-
13.13	Hire Charges - Helicopter/Aircraft	-	-
13.14	Visa & Entry Permit Charges - Overseas	-	-
13.15	FX Monitoring Terminal Expenses	-	-
13.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT	-	-
13.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT	-	-
13.18	Hire charges - Office equipment	-	-
13.19	Payment for health club etc	15.45	56.46
13.20	Gifts liable for Fringe Benefit Tax	2.58	-

13.21	Festival expenses liable Earlier (FBT)	22.42	13.52
13.22	Miscellaneous Expenses	-	-
13.23	Rounding Off Difference	-	-
13.24	Regional Power Committee Expenses	-	-
13.25	Misc Exp. trf to CSR and IEDC	-	-
13.26	Specify other sub head, if any.	-	-
13.27	Stipend to Trainees -	-9.38	16.61
13.28	Expenses on outsourcing of manpower	290.06	374.87
13.29	Expenditure on R & M of Assets not owned by the	-	-
13.30	Other Sundry Expenses	11.90	28.24
13.31	Losses written off	0.00	1.93
13.32	Inspection Charges-Pension Fund	18.61	18.72
13.33	Expenditure on Quality Control Lab	-	-
13.34	Survey and Investigation Expenses - Generating Station	-	557.36
13.35	Tax on Housing Perquisites	2.10	0.30
13.36	Rebate to customers	-	-
13.37	Interest on Security Deposit-Retention Money	-	-
	Sub Total (Others)	2,825.24	3,851.22
14	(Total 1 to 13)	41,519.48	46,010.97
15	Revenue / Recoveries	89.61301	68.94
16	Net Expenses	41,429.87	45,942.02
	Total O&M Cost	41,429.87	45,942.02

**(B) Breakup of Corporate Expenses (regional levels)
DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS**

	PARTICULARS/YEAR	2021-22	2022-23
	Total Expenses of CC & RHQs-(A)	15,041.03	14,070.71
	Transferred to Construction Projects -(B)	-	-
	Transferred to any other business activity - (C)	-	-
	Expenses related to stations under operation (D)=(A)- (B)- (C)	15,041.03	14,070.71
	Head Wise Details of D		
	Employee expenses	11,761.35	10,041.20
	Repair and Maintenance	852.21	747.56
	Consumption of stores	-	-
	Training and Recruitment	-	-
	Communication	171.14	162.00
	Travelling	85.90	173.43
	Security	345.61	325.04
	Rent	12.89	25.79
	Others :	-	-
	Rates and taxes	59.78	55.11
	Water & Electricity	167.19	176.19
	Insurance	10.76	5.74
	Security	-	-

Vehicle Hiring & Running Exp	107.68	129.42
Adversitement	68.79	230.84
Entertainment	19.20	22.03
General Expenses	1,367.20	1,916.38
Interest On Security Deposit-Retention Money- Adjustment On Account Of Effective Interest	-	-
Loss on Assets	11.32	59.98
Total	15,041.03	14,070.71

Annexure-XIX

Name of Utility:	THDC INDIA LIMITED
Name of Generating Station:	Tehri HPP
Station Configuration:	4X250 MW
Capacity (MW):	1000
COD:	09.07.2007

Sl. No.		Unit	2022-23
1	Plant Availability Factor (PAF)	%	84.090
2	Plant Load Factors (PLF)	%	-
3	Scheduled Energy	MU	3243.01
4	Scheduled Generation	MU	-
5	Actual Generation	MU	3284.79
	Actual Generation (ex-bus)	MU	3274.46
	Actual energy supplied to beneficiaries (Long Term, Medium Term and Short Term)	MU	3243.01
6	Quantum of coal consumption	MT	-
7	Value of coal	Rs. Lakh	-
8	Specific Coal Consumption	kg/kWh	-
9	Gross Calorific Value of Coal	(Kcal/ Kg)	-
10	Heat Contribution of Coal	(Kcal/ kWh)	-
11	Cost Of Specific Coal Consumption- Finally admitted by CERC (Ex-Bus)	(Rs./kWh)	-
12	Quantum of Oil Consumption	(KL)	-
13	Value of Oil	(Rs. lakh)	-
14	Gross calorific value of oil	(kcal/lit)	-
15	Specific Oil Consumption	(ml/kWh)	-
16	Cost Of Specific Oil Consumption –Finally admitted by CERC	(Rs./kWh)	-
17	Heat Contribution of Oil	(Kcal/ kWh)	-
18	Station Heat Rate	(Kcal/ kWh)	-
19	Auxiliary Energy Consumption	(%)	0.502
20	Debt at the end of the year	(Rs. Crore)	0.000
21	Equity - Average	(Rs. Crore)	2555.85
22	Working Capital – finally admitted by CERC	(Rs. Crore)	217.01
23	Capital cost – finally admitted by CERC	(Rs. Crore)	7238.43
24	Capacity Charges/ Annual Fixed Cost (AFC)	(Rs. Crore)	1009.10
	(a) Return on equity – post tax (admitted by CERC upto 2009) and Pre Tax post 2009		
	Absolute value	(Rs. Crore)	510.99
	Rate	(%)	16.50
	(b) interest on Loan		
	Absolute value	(Rs. Crore)	0.00
	Rate – Weighted Average Rate	(%)	9.250
	(c) Depreciation (finally allowed by CERC)		
	Absolute value	(Rs. Crore)	78.455
	AAD		-
	Rate	(%)	5.208
	(d) Interest on working Capital		
	Absolute value	(Rs. Crore)	22.786
	Rate	(%)	10.50
	(e) Operation and maintenance cost (finally admitted by CERC)		
	Absolute value	(Rs. Crore)	396.869
	Rate at admitted Closing Capital Cost	(%)	5.48
	(f) Compensation Allowances		-
	(g) Special Allowance		-

	h) Supplementary Tariff - Emission Control		-
	Absolute value	(Rs. Crore)	-
	Rate	(%)	-
	i) Ash Utilisation Expenses	(Rs. Crore)	-
25	AFC	(Rs./KWh)	4.18
26	Energy Charge	(Rs./KWh)	-
26.1	Supplemental Energy Charges - Emission Control	(Rs./KWh)	-
27	Total tariff	(Rs./KWh)	4.18
28	Revenue realisation before tax	(Rs. Crore)	1312.60
29	Revenue realisation after tax	(Rs. Crore)	-
30	Profit/ loss	(Rs. Crore)	499.88
31	DSM Generation	(MU)	31.45
32	DSM Rate	(Rs/kWh)	DSM Rates are based on frequency of the Grid and as per prevailing CERC DSM Regulation.
33	Revenue from DSM	(Rs. Crore)	6.344
34	Compensation received for operation below NAPAF		-
35	Part load Compensation received from beneficiariaes		-
36	Amount received from SCED	(Rs Crore)	-